

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 289 of 2014

Dated: 20th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**D. Subrahmanya Bhat Appellant (s)
Vs.
Karnataka Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Ms. Neha Garg for R-1

Mr. B.C.Thiruvengadam
Mr. Ravi Agrawal for R.2

ORDER

List the matter for further hearing on **13.09.2017.**

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**